

**MINUTES OF THE MEETING NO.12 (2024-25) OF EXPORT FACILITATION COMMITTEE (EFC) HELD
ON MARCH 19, 2025 AT 11:30 AM, VANIJYA BHAWAN, NEW DELHI**

Meeting No. 12 (2024-25) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Abhinav Gupta, Additional DGFT at 11:30 AM on March 19, 2025, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -

- a. Dr. B. Balaji, Secretary, NBA
- b. Dr. Archana Sinha, JD & Secretary, CIB&RC
- c. Dr. S. Gnanasambandan, Joint Director (PQ), DPPQ&S
- d. Shri Animesh Das, IFS, DoNER - Tripura
- e. Maj. Dr. Venkatesan, Assistant Commissioner (Trade), D/o AHD
- f. Shri Anek Kumar, Scientific Officer, DAE
- g. Shri Lukman Patel, YP, Ministry of Mines

In attendance:

- i. Shri Moin Afaque, Joint DGFT
- ii. Smt. Pratibha Kumari, Deputy DGFT
- iii. Shri Santosh Tripathi, Section Officer

3. Altogether 119 applications were considered by the EFC, out of which 44 cases were approved, 11 cases were rejected and closed, 18 cases are under deficiency and remaining 46 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Date of receipt of application in DGFT(Hqrs)	Decision of EFC / remark
Applications related to Seeds for Sowing Purpose					
1	ABRAR BROTHERS AND COMPANY	0680AM25	Onion Seeds	09.10.2024	Approved The firm has submitted the relevant documents as per SoP.
2	ABRAR BROTHERS AND COMPANY	0681AM25	Onion Seeds	09.10.2024	Approved The firm has submitted the relevant documents as per SoP.
3	NUNHEMS INDIA PRIVATE LIMITED	0750AM25	Of Onion Seeds	10.11.2024	Deferred Due to want of additional documents/ information from the firm.
4	NUR INTERNATIONAL	0799AM25	Onion Seed	03.12.2024	Deferred Due to want of additional documents/ information from the firm.



5	S K TRADING COMPANY	0801AM25	Onion Seed (Suksagar)	03.12.2024	Deferred Due to want of additional documents/ information from the firm. Final reminder to the firm is being issued to complete the deficiency.
6	BEJO SEEDS INDIA PRIVATE LIMITED	0814AM25	Onion Seed	10.12.2024	Approved The firm has submitted the relevant documents as per SoP.
7	UTTAM & BROTHERS	0822AM25	Onion seeds	17.12.2024	Deferred Due to want of additional documents/ information from the firm. Final reminder to the firm is being issued to complete the deficiency.
8	ABRAR BROTHERS AND COMPANY	0902AM25	Onion Seeds red	22.01.2025	Deferred Due to want of additional documents/ information from the firm.
9	JK AGRI GENETICS LIMITED	0908AM25	HYBRID RICE SEEDS: JKRH 2082 & JKRH 2609	27.01.2025	Approved The firm has submitted the relevant documents as per SoP.
10	JK AGRI GENETICS LIMITED	0912AM25	HYBRID RICE SEEDS - JKRH 3333 & JKRH2082	28.01.2025	Approved The firm has submitted the relevant documents as per SoP.
11	BHARAT NURSERY PVT LTD	0921AM25	Onion Seeds	31.01.2025	Approved The firm has submitted the relevant documents as per SoP.
12	KALASH SEEDS PRIVATE LIMITED	0940AM25	Onion Seeds-KSP 1746 F1/ KSP 106 Shuksagar/ BSS 135 King/ BSS 258	07.02.2025	Approved The firm has submitted the relevant documents as per SoP.
13	KALASH SEEDS PRIVATE LIMITED	0941AM25	Onion Seeds-KSP 106 Shuksagar/ KSP 1495 F1	07.02.2025	Approved The firm has submitted the relevant documents as per SoP.
14	KALASH SEEDS PRIVATE LIMITED	0942AM25	Onion Seeds-KSP 1496 F1/ KSP 1118 F	07.02.2025	Approved The firm has submitted the relevant documents as per SoP.
15	KALASH SEEDS PRIVATE LIMITED	0943AM25	Onion Seeds-KSP-117/ KSP-1495	07.02.2025	Approved The firm has submitted the relevant documents as per SoP.
16	PAN SEEDS PRIVATE LIMITED	0951AM25	Paddy Seeds - PAN 7001/2/3/4/5	10.02.2025	Approved The firm has submitted the relevant documents as per SoP.

22	FARMSON BIOTECH PRIVATE LIMITED	0983AM25	Onion Seeds- Bombay Red	20.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
23	ZENITH HYBRID SEEDS PRIVATE LIMITED	0986AM25	Onion Seeds	20.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
24	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	0997AM25	Hybrid Paddy Seeds US-77	27.02.2025	Deferred Due to want of additional documents/ information from the firm.
25	DEBGIRI AGRO PRODUCTS PRIVATE LIMITED	1002AM25	Onion Seeds	28.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
26	KARANJA SEEDS	1014AM25	Onion Seeds	03.03.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
27	KARANJA SEEDS	1015AM25	Onion Seeds	03.03.2025	Rejected The firm has filed duplicate application with same affidavit and purchase order.
28	MALAV SEEDS PVT LTD	1031AM25	Onion Seeds Variety- Red Wonder/ Violet De Galmi Super/ Red Bombay/ Rose Diamond/ Rambo	08.03.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
29	ANKUR SEEDS PVT LTD	1034AM25	Paddy Seeds Ankur Jyotika	11.03.2025	Deferred Due to want of additional documents/ information from the firm.
Applications related to Seeds for Non-Sowing Purpose					
30	NORTH TRADING COMPANY	0845AM25	Rice Paddy	23.12.2024	Deferred Due to want of additional documents/ information from the firm.
31	NORTH TRADING COMPANY	0846AM25	Rice Paddy	23.12.2024	Deferred Due to want of additional documents/ information from the firm.
32	M/S PURVANCHAL TRADING COMPANY	0847AM25	Rice Paddy	23.12.2024	Deferred Due to want of additional documents/ information from the firm.
33	SHAKAMBARI ENTERPRISES	0875AM25	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	12.01.2025	Deferred Due to want of additional documents/ information from the

17	BAYER BIOSCIENCE PRIVATE LIMITED	0955AM25	Hybrid Rice (Paddy) Arize Bigante Plus Seeds/ Hybrid Rice (Paddy) Arize Tej Gold (Habilis Plus) Seeds/ Hybrid Rice (Paddy) Arize AZ 7888 Seeds/ Hybrid Rice (Paddy) Arize AZ 6508(Arize Kimbee 58) Seeds/ Hybrid Rice (Paddy) Arize 6129 Gold (Arize Batari Indra) Seeds/ Hybrid Rice (Paddy) AZ 8433 DT Seeds/ Hybrid Rice (Paddy) AZ6585 ST Seeds400/ Hybrid Rice (Paddy) Arize Bigante Classic(Arize 6444) Seeds	11.02.2025	Approved The firm has submitted the relevant documents as per SoP.
18	BAYER BIOSCIENCE PRIVATE LIMITED	0961AM25	Hybrid Rice (Paddy) Arize 6444 Gold Seeds/ Arize Idea Seeds/ AZ 8433 DT Seeds/ Arize Tej Gold Seeds/ Arize 6129 Gold Seeds	12.02.2025	Approved The firm has submitted the relevant documents as per SoP.
19	BAYER BIOSCIENCE PRIVATE LIMITED	0962AM25	Hybrid Rice (Paddy) Arize 6444 Gold Seeds/ Arize Idea Seeds/ AZ 8433 DT Seeds/ Arize Tej Gold Seeds/ Arize 6129 Gold Seeds	12.02.2025	Approved The firm has submitted the relevant documents as per SoP.
20	BAYER BIOSCIENCE PRIVATE LIMITED	0967AM25	Hybrid Rice (Paddy) Arize Dhani Gold Seeds/ Arize AZ7006 Seeds/ Arize INH16019 Seeds/ Arize AZ 6453 ST Seeds/ Arize Tej Gold Seeds/ Arize AZ 6585 ST Seeds/ Arize AZ 2241 ST Seeds	14.02.2025	Approved The firm has submitted the relevant documents as per SoP.
21	DURGA SEED FARM (REGD)	0973AM25	Onion Seeds- Bombay Red/ Durgesh Selection	16.02.2025	Approved The firm has submitted the relevant documents as per SoP.



					firm.
34	OM ENTERPRISES	0883AM25	Non-Basmati Rice Paddy (other than seed quality)	16.01.2025	Deferred Since the firm has filed multiple applications, the application is under examination.
35	SOURAV TRADING COMPANY	0885AM25	Non-Basmati Rice Paddy (other than seed quality)	17.01.2025	Deferred Due to want of additional documents/ information from the firm.
36	BABLU DEY	0888AM25	Non-Basmati Rice Paddy (other than seed quality)	19.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
37	BABLU DEY	0889AM25	Non-Basmati Rice Paddy (other than seed quality)	19.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
38	M/S PURVANCHAL TRADING COMPANY	0918AM25	Rice Paddy	30.01.2025	Deferred Due to want of additional documents/ information from the firm.
39	NORTH TRADING COMPANY	0939AM25	Rice Paddy	07.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
40	SHREE SAI TRADING	0956AM25	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	11.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
41	GOPALDAS PAWAN KUMAR	0964AM25	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	13.02.2025	Deferred Due to want of additional documents/ information from the firm.
42	ANURAG TRADING	0981AM25	Paddy Husk	19.02.2025	Deferred Due to want of additional documents/ information from the firm.
43	AAYUSH TRADING	0984AM25	Paddy Husk	20.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
44	INDIAN ASHRAFI TRADING	0989AM25	Paddy Husk (Boiler Pupose Only)	23.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
45	YASHRAJ TRADING CO	0990AM25	Paddy Husk	25.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
46	KANTA STORE	1009AM25	Non Basmati Rice In	01.03.2025	Approved



			Husk Paddy (Other Than Seed Quality)		The firm has submitted the requisite documents as per the approved SoP.
47	M/S MA LAXMI TRADERS	1010AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	02.03.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
48	BN COMMOTRADE	1012AM25	Paddy Husk	02.03.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
49	LAXMI TRADERS	1013AM25	Paddy Husk	02.03.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
50	SIDDHARTHA & CO.	1020AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	04.03.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
51	SUBODH KUMAR SINGH	1022AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	06.03.2025	Deferred Due to want of additional documents/ information from the firm.
52	M/S SHIV SHAKTI ENTERPRISES	1027AM25	Paddy Husk	07.03.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
53	ANNPOORNA TRADERS	1028AM25	Paddy Husk	07.03.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
54	NITISH TRADING	1036AM25	Paddy Husk	11.03.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
55	SHREE BABA INDUSTRIES	1041AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	12.03.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
56	ANSH TRADERS	1043AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	13.03.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
Applications related to other seeds					
57	K K TRADERS HUF	0460AM24	Neem Seed For Medicinal Use	16.05.2023	Deferred Application to be examined on e-file.
Department of Animal Husbandry and Dairying					

58	J. K. ENTERPRISE	1740AM24	FROZEN SAHIWAL SEMEN/FROZEN MURRAH SEMEN	25.01.2024	Approved On the basis of the Comments / NOC from DoAHD received vide OM dated 12.11.2024 approving the export of 5000 pcs Sahiwal Semen to Bangladesh. Actual Exports will be subject to NOC from NBA.
59	J. K. ENTERPRISE	1741AM24	FROZEN SAHIWAL SEMEN	25.01.2024	Approved On the basis of the Comments / NOC from DoAHD received vide OM dated 12.11.2024 approving the export of 2000 pcs Sahiwal Semen to Bangladesh. Actual Exports will be subject to NOC from NBA.
60	J. K. ENTERPRISE	1748AM24	PURE SAHIWAL	27.01.2024	Deferred Due to want of comments from D/o AHD.
61	TINOPAL DAIRY WALA	0571AM25	Murrah frozen semen (100000 STRAWS)/ Murrah frozen embryos (PIECES)/ Murrah / Nili Ravi heifers	22.08.2024	Approved On the basis of the Comments received from DoAHD vide OM dated 05.03.2025 approving the export of 1,00,000 nos. of embryos to China. Actual Exports will be subject to NOC from NBA.
62	NDDDB DAIRY SERVICES	0602AM25	Frozen Semen Doses	10.09.2024	Deferred Due to want of comments from D/o AHD.
63	NDDDB DAIRY SERVICES	0612AM25	Bovine semen	11.09.2024	Approved On the basis of the Comments received from DoAHD vide OM dated 27.12.2024 approving the export of 40000 Nos. Bovine Semen to Sri Lanka. Actual Exports will be subject to NOC from NBA.
64	NDDDB DAIRY SERVICES	0613AM25	Bovine semen	11.09.2024	Deferred Due to want of comments from D/o AHD.
65	SUNWAYS BIO-SCIENCE LLP	0702AM25	Buffalo :-- Pure-bred breeding animals	19.10.2024	Deferred Due to want of comments from D/o AHD.
66	HISAR BOVINE SPERM STATION & RESEARCH CENTER	0782AM25	BOVINE SEMEN DOSES	25.11.2024	Approved On the basis of the Comments received from DoAHD vide OM dated 05.03.2025 approving the export of 20,000 nos. of semen to Srilanka. Actual Exports will be subject to NOC from NBA.
67	KHASA MURRAH BUFFALO FARMS	0824AM25	Murrah Buffalow Conventional Frozen Semen Straws	18.12.2024	Deferred Due to want of comments from D/o AHD.

68	ZOO AUTHORITY OF KARNATAKA	859AM25	Asian Elephant (Elephas maximus)	01.01.2025	Deferred Due to want of additional documents/ information from the firm.
69	ORIENT EXPORTS PVT LTD	0991AM25	WHEAT BRAN	25.02.2025	Rejected On the basis of the comments received from DoAHD vide OM dated 11.10.2024.
70	CHAKRABORTY ENTERPRISE	1017AM25	WHEAT BRAN	03.03.2025	Rejected On the basis of the comments received from DoAHD vide OM dated 11.10.2024.
71	KEVIN CORPORATION	1018AM25	wheat straw	04.03.2025	Rejected On the basis of the comments received from DoAHD vide OM dated 11.10.2024.
72	KEVIN CORPORATION	1019AM25	wheat straw	04.03.2025	Rejected On the basis of the comments received from DoAHD vide OM dated 11.10.2024.
73	DHRUSHNA ANIMAL FEEDS	1023AM25	Maize bran	06.03.2025	Rejected On the basis of the comments received from DoAHD vide OM dated 11.10.2024.
74	AAYUSH TRADING	1044AM25	Rice Bran for Industrial & Food Processing	14.03.2025	Rejected On the basis of the comments received from DoAHD vide OM dated 11.10.2024.

Ministry of Environment Forest and Climate Change (SU Division)

75	RAATI RAJAN IMPEX	1276AM24	Red Sanders Wood Obtained From Pattaland In Value Added Product Form Of Various Furniture Sizes	10.08.2023	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
76	RAATI RAJAN IMPEX	1277AM24	Red Sanders Wood Obtained From Pattaland In Value Added Product Form Of Various Furniture Sizes	03.09.2023	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
77	S.K.ENTERPRISE	1491AM24	Red Sanders Wood In Log Form	20.11.2023	Deferred As the quota for the current financial year is finished. The application may be considered in next financial year.
78	YINDU SANDALWOOD PRIVATE LIMITED	1514AM24	Red Sanders (Wood Logs)/ (Roots)/ (Chips)	26.11.2023	Deferred As the quota for the current financial year is finished. The application may be considered in next financial year.



79	BHOWMIK ENTERPRISE	0402AM25	Agarwood Seedlings	06.06.2024	Deferred Comments received from M/o EF&CC (SU Division) vide OM dated 06.12.2024. Comments awaited from NBA.
80	RAATI RAJAN IMPEX	0409AM25	Red Sanders Wood Obtained From Artificial Origin (Pattaland) In Log Form	09.06.2024	Deferred As the quota for the current financial year is finished. The application may be considered in next financial year.
81	COORG ROSEWOOD TIMBERS PRIVATE LIMITED	0450AM25	Artificially Propagated Red Sanders wood Logs and wood Roots from Patta Land	22.06.2024	Deferred As the quota for the current financial year is finished. The application may be considered in next financial year.
82	LONG CYCLE CHENNAI	0481AM25	Red Sanders Wood In Logs & Roots Form Obtained From Artificially Propagated Source From Pattaland	01.07.2024	Deferred As the quota for the current financial year is finished. The application may be considered in next financial year.
83	S.K.ENTERPRISES	0528AM25	Red Sanders Wood In Log Form & Roots	27.07.2024	Deferred As the quota for the current financial year is finished. The application may be considered in next financial year.
84	NAG WOODEN SANDAL TOYS MAKING INDUSTRIES	0584AM25	Red Sanders Wood (Confiscated) Logs Butt Ends	01.09.2024	Approved On the basis of Comments/ NoC received from MoEF&CC (SU Division) vide OM dated 10.01.2025 approving the exports of 3.093 MTs Red Sanders Wood (Confiscated) Logs Butt Ends to Hongkong. Export Authorization will be subject to NOC from NBA
85	ALMIGHTY AQSA EXPO LLP	0704AM25	Artificially Propagated Red Sanders Wood Logs 805 Nos	19.10.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
86	MERHABA INTERNATIONAL	1317AM24	Bamboos-Treated Logs	15.09.2023	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
87	SRK ENTERPRISES	0844AM25	Sandalwood Oil	23.12.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
88	RAATI RAJAN IMPEX	0946AM25	Red Sanders Wood In Log Form Obtained From Pattaland (Artificial Origin) From The State Of Tamilnadu	08.02.2025	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
89	SRI HARE RAMA HARE KRISHNA	1025AM25	Red sanders Logs	07.03.2022	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)

	INDUSTRIES				
Ministry of Environment Forest and Climate Change (Ozone Cell)					
90	SRF LIMITED	1499AM24	trans-1,3,3,3-Tetrafluoroprop-1-ene (HFO-1234ze(E))	23.11.2023	Deferred Due to want of additional documents/ information from the firm.
91	CHEMCON SPECIALITY CHEMICALS LIMITED	0935AM25	DIBROMO METHANE	06.02.2025	Closed On the basis of the Comments / NOC from M/o EF&CC (Ozone cell) received vide OM dated 19.03.2025, the item does not fall under the category of either Ozone Depleting Substance or HFCs.
92	AGC ASIA PACIFIC (INDIA) PRIVATE LIMITED	0968AM25	Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- - Dichloropentafluoropropanes (HCFC-225, 225ca, 225cb)	14.02.2025	Rejected On the basis of the Comments / NOC from M/o EF&CC (Ozone cell) received vide OM dated 12.03.2025, 2025 stating that the firm is not registered under ODS Rules.
93	INTECH ORGANICS LIMITED	0979AM25	Vinyl Bromide	19.02.2025	Deferred Based on the comments / NOC from M/o EF&CC (Ozone cell) received vide OM dated 19.03.2025, the item does not fall under the category of either Ozone Depleting Substance or HFCs However, EFC has decided to forward the application to CBI&RC.
94	ANUPAM RASAYAN INDIA LIMITED	1016AM25	DAISAVE SS-110	03.03.2025	Closed On the basis of the Comments / NOC from M/o EF&CC (Ozone cell) received vide OM dated 19.03.2025, the item does not fall under the category of either Ozone Depleting Substance or HFCs.
Department of Atomic Energy					
95	TORRECID INDIA PRIVATE LIMITED	0677AM25	Zirconium Silicate	08.10.2024	Deferred Comments received from DAE vide email dated 06.03.2025 approving the exports of 1000000 KGs Zirconium Silicate to UAE. Case is under examination with respect to end use and end user.

96	OPAQUE CERAMICS PRIVATE LIMITED	0794AM25	Micronized Zirconium Silicate	30.11.2024	Deferred Comments/NOC from DAE received vide email dated 06.03.2025 approving the exports of 400 MTs Micronized Zirconium Silicate to UAE Firm has filed 21 applications for export of the same item. Firm may be asked to provide justification for repeated applications. Also, case is under examination with respect to end use and end user.
97	OPAQUE CERAMICS PRIVATE LIMITED	0877AM25	Micronized Zirconium Silicate	13.01.2025	Deferred Comments / NOC from DAE received vide email dated 06.03.2025 approving the exports of 500 MTs Micronized Zirconium Silicate to Saudi Arabia. Firm has filed multiple applications for export of the same item. Firm may be asked to provide justification for repeated applications. Also, case is under examination with respect to end use and end user.
98	OPAQUE CERAMICS PRIVATE LIMITED	0903AM25	Micronized Zirconium Silicate	23.01.2025	Deferred Comments / NOC from DAE received vide email dated 06.03.2025 approving the exports of 500 MTs Micronized Zirconium Silicate to Saudi Arabia. Firm has filed multiple applications for export of the same item. Firm may be asked to provide justification for repeated applications. Also, case is under examination with respect to end use and end user.
99	OPAQUE CERAMICS PRIVATE LIMITED	0904AM25	Micronized Zirconium Silicate	24.01.2025	Deferred Comments / NOC from DAE received vide email dated 06.03.2025 approving the exports of 500 MTs Micronized



					Zirconium Silicate to Saudi Arabia. Firm has filed multiple applications for export of the same item. Firm may be asked to provide justification for repeated applications. Also, case is under examination with respect to end use and end user.
100	OPAQUE CERAMICS PRIVATE LIMITED	0906AM25	Micronized Zirconium Silicate	25.01.2025	Deferred Comments / NOC from DAE received vide email dated 17.03.03.2025 approving the exports of 500 MTs Micronized Zirconium Silicate to Saudi Arabia. Firm has filed multiple applications for export of the same item. Firm may be asked to provide justification for repeated applications. Also, case is under examination with respect to end use and end user.
101	OPAQUE CERAMICS PRIVATE LIMITED	0910AM25	Micronized Zirconium Silicate	27.01.2025	Deferred Comments / NOC from DAE received vide email dated 17.03.03.2025 approving the exports of 500 MTs Micronized Zirconium Silicate to Saudi Arabia. Firm has filed multiple applications for export of the same item. Firm may be asked to provide justification for repeated applications. Also, case is under examination with respect to end use and end user.
102	OPAQUE CERAMICS PRIVATE LIMITED	0914AM25	Micronized Zirconium Silicate	29.01.2025	Deferred Comments / NOC from DAE received vide email dated 17.03.03.2025 approving the exports of 500 MTs Micronized Zirconium Silicate to Saudi Arabia. Firm has filed multiple

					applications for export of the same item. Firm may be asked to provide justification for repeated applications. Also, case is under examination with respect to end use and end user.
103	OPAQUE CERAMICS PRIVATE LIMITED	0916AM25	Micronized Zirconium Silicate	29.01.2025	Deferred Comments / NOC from DAE received vide email dated 17.03.03.2025 approving the exports of 500 MTs Micronized Zirconium Silicate to Peru. Firm has filed multiple applications for export of the same item. Firm may be asked to provide justification for repeated applications. Also, case is under examination with respect to end use and end user.
104	OPAQUE CERAMICS PRIVATE LIMITED	0917AM25	Micronized Zirconium Silicate	29.01.2025	Deferred Comments / NOC from DAE received vide email dated 17.03.03.2025 approving the exports of 400 MTs Micronized Zirconium Silicate to Nigeria. Firm has filed multiple applications for export of the same item. Firm may be asked to provide justification for repeated applications. Also, case is under examination with respect to end use and end user.
105	OPAQUE CERAMICS PRIVATE LIMITED	0919AM25	Micronized Zirconium Silicate	31.01.2025	Deferred Comments / NOC from DAE received vide email dated 17.03.03.2025 approving the exports of 500 MTs Micronized Zirconium Silicate to Ghana. Firm has filed multiple applications for export of the same item. Firm may be asked to provide justification for repeated applications. Also, case is under examination with respect to end use and end

					user.
106	OPAQUE CERAMICS PRIVATE LIMITED	0920AM25	Micronized Zirconium Silicate	31.01.2025	Deferred Due to want of comments / NOC from DAE.
107	OPAQUE CERAMICS PRIVATE LIMITED	0925AM25	Micronized Zirconium Silicate	01.02.2025	Deferred Due to want of comments / NOC from DAE.
108	SUKASO CERACOLORS PRIVATE LIMITED	0927AM25	ZIRCOMAT 5 mlcron / 325 Mesh Powder (Ceramic Opacifier)	04.02.2025	Deferred Due to want of comments / NOC from DAE.
109	OPAQUE CERAMICS PRIVATE LIMITED	0932AM25	Micronized Zirconium Silicate	06.02.2025	Deferred Due to want of comments / NOC from DAE.
110	OPAQUE CERAMICS PRIVATE LIMITED	0933AM25	Micronized Zirconium Silicate	06.02.2025	Deferred Due to want of comments / NOC from DAE.
111	OPAQUE CERAMICS PRIVATE LIMITED	0948AM25	Micronized Zirconium Silicate	10.02.2025	Deferred Due to want of comments / NOC from DAE.
112	OPAQUE CERAMICS PRIVATE LIMITED	0957AM25	Micronized Zirconium Silicate	12.02.2025	Deferred Due to want of comments / NOC from DAE.
113	OPAQUE CERAMICS PRIVATE LIMITED	0965AM25	Micronized Zirconium Silicate	13.02.2025	Deferred Due to want of comments / NOC from DAE.
114	OPAQUE CERAMICS PRIVATE LIMITED	0987AM25	Micronized Zirconium Silicate	21.02.2025	Deferred Due to want of comments / NOC from DAE.
115	OPAQUE CERAMICS PRIVATE LIMITED	0988AM25	Micronized Zirconium Silicate	21.02.2025	Deferred Due to want of comments / NOC from DAE.
116	OPAQUE CERAMICS PRIVATE LIMITED	1030AM25	Micronized Zirconium Silicate	08.03.2022	Deferred Due to want of comments / NOC from DAE.
117	OPAQUE CERAMICS PRIVATE LIMITED	1039AM25	Micronized Zirconium Silicate	12.03.2025	Deferred Due to want of comments / NOC from DAE.
Ministry of Mines					
118	GAMMA ORIENTAL TRADERS	0834AM25	Pyrophyllite (Chips/Lumps/Powder)	20.12.2024	Deferred Due to want of comments / NOC from MoM.
119	ASHAPURA MINECHEM	0954AM25	Other Natural Silica - Claye/Kaolinic	11.02.2025	Rejected On the basis of the Comments /

	LTD				NOC from MoM received vide OM dated 19.03.2025 not recommending the exports of silica sands keeping in view the interest of domestic industries and health risks associated with mining of silica sand.
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Note:

- i. Deferred cases: Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm.
- ii. Approved cases: Cases which got approved by EFC are issued export authorizations by DGFT (Hqrs.) to the firm(s).
- iii. Approved post-facto: Cases shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.48(c) of HBP (Handbook of Procedure) 2023. In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency (ies) with no divergence in views. However, such cases shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.
- iv. Dropped. Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Dept. and has not furnished documents/information/clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.
- v. Rejected. Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Dept., decided not to grant authorization due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT (Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.
- vi. Closed. Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Dept. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy 2022 and does not require license from DGFT.

